

**IN THE INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH, RAIPUR**

**BEFORE SHRI PRADIP KUMAR KEDIA, HON'BLE ACCOUNTANT MEMBER &
SHRI N.K. CHOUDHRY, HON'BLE JUDICIAL MEMBER**

**I.T.A. No. 111/RPR/2019
(Asst. Year : 2014-15)**

Shri Inderpal Singh
Juneja, H.No. 139, Las
Vista, Raipur (CG)

vs.

Pr.CIT, Raipur.

PAN No. ACHPJ 2828 G
(Appellant)

(Respondent)

Assessee by : Written Submissions.

Department by : Shri R.K. Singh, CIT DR

Date of hearing : 29/07/2021.

Date of pronouncement : 29/07/2021.

ORDER

PER N.K. CHOUDHRY, JUDICIAL MEMBER

This appeal has been preferred by the Assessee against the order dated 20/09/2014 impugned herein passed by the Ld. Principal Commissioner of Income Tax-1 [for short, 'ld. Commissioner], Raipur u/sec. 263(1) of the Income Tax Act, 1961 (hereinafter referred to as the "Act") for the A.Y. 2014-15.

2. By filing an application dated 27/07/2021, Assessee seeks withdrawal of the appeal. Ld.DR has raised no objection.

3. Considering the request of the Assessee and the Id.DR has raised no objection, the appeal filed by the Assessee stands dismissed as withdrawn.

4. In the result, appeal filed by the assessee stands dismissed as withdrawn.

Order Pronounced in open Court on this 29th day of July, 2021.

Sd/-
(PRADIP KUMAR KEDIA)
Accountant Member

sd/-
(N.K. CHOUDHRY)
Judicial Member

Dated: 29th July, 2021.

vr/-

Copy to:

1. *The Assessee - Shri Inderpal Singh Juneja, H.No. 139, Las Vista, Raipur (CG).*
2. *The Revenue - Pr.CIT, Raipur.*
3. *The D.R., Raipur.*
4. *Guard file.*

By order

Sr. Private Secretary,
ITAT, Raipur (on tour).